

PAN INDIA UTILITIES DISTRIBUTION COMPANY LIMITED - In Liquidation

LIST OF FINANCIAL CREDITORS (ANNEXURE I)

AS ON 31/01/2021

(All Amounts are in Rs.)

SR. NO.	NAME OF THE CREDITORS	TOTAL AMOUNT CLAIMED	AMOUNT OF CLAIM PRINCIPAL AMT. ESTIMATED	INTEREST TILL CIRP COMMENCEMENT	OTHER CLAIMS/ DAMAGES ETC.	TOTAL CLAIM INCLUDING INTEREST	AMOUNT OF CLAIM UNDER PROCESS	SECURITY INTEREST (SI), IF ANY	% OF SHARE IN FINANCIAL DEBT
1	YES Bank Ltd	3,31,27,74,666	2,92,93,42,000	38,23,92,047	-	3,31,17,34,047	10,40,619	Refer Note 3	79.20%
2	Jammu and Kashmir Bank Ltd	87,06,71,444	69,96,71,800	16,99,13,842	32,940	86,96,18,582	10,52,862	Refer Note 4	20.80%
3									
	Total	4,18,34,46,110	3,62,90,13,800	55,23,05,889	32,940	4,18,13,52,629	20,93,481		100.00%

Notes:

1. The above List of claims are subject to further substantiation and verification and approval by Adjudicating Authority and may differ from the Final List of claims.

2. Claims verified and admitted based on Latest Audited Financial Statements for the year ended 31st March, 2019 made available to Liquidator by past auditor of the said year.

3. Security Interest claimed by Jammu and Kashmir Bank Limited:

- i. Immovable Asset (Land 196.16 acres) belonging to Essel Infraprojects Ltd
- ii. Movable Assets (All current assets, movable assets, receivables/advances)
- iii. Corporate Guarantee of Essel Infraprojects Ltd
- iv. Sponsor Undertakings.

4. Security Interest claimed by Yes Bank Limited:

A. For TL -I of Rs. 225 cr.

- i. Hypothecation – First pari-passu charge on the current assets and movable fixed assets (including loans and advances)
- ii. Mortgage over property located at Lutyens Zone, Bhagwandas Road owned by Greatway Estate Pvt Ltd created wide memorandum entry along with declaration dated September
- iii. Pledge over shares of and DISH TV LIMITED (Dish TV) created vide deed of pledge dated August 17, 2016 along with power of attorneys
- iv. Corporate Guarantee from Greatway Estate Pvt Ltd created vide deed of Guarantee dated August 17, 2016.

B. For TL -II of Rs. 125 cr.

- i. Hypothecation – Subservient charge on the current assets and movable fixed assets created vide deed of hypothecation dated 3rd October 2017.